



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.01.2026

### **NOTICE**

Please take notice that the following matters listed in the Court – IV on 15.01.2026 were not taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1023 of 2025 <b>(With Defects)</b>	Rakesh Kumar Wadhawan (Suspended Director) Vs. Abhay N. Manudhane & Ors.	Nipun Gautam	Meghna Rao Madhavi Khanna
2.	Competition App. (AT) No. 1-03 of 2017 & I.A. No. 5256, 5257, 5258 of 2024	Coal India Limited & Ors Vs. Competition Commission of India & Anr.  <b>With</b>	Gauri Mehta	Rishad. A. Chowdhury Kumar Sambhav- R1 Matrugupta Mishra Nipun Dave A Akanksha V- R2
3.	Competition App. (AT) No. 11 of 2017 & I.A. No. 5311 of 2024	Coal India Limited & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Pallavi S. Shroff	Rishad. A. Chowdhury Kumar Sambhav- R1
4.	Competition App. (AT) No. 12 of 2017	Coal India Limited & Anr. Vs. Competition Commission of India & Anr.	Pallavi S. Shroff	Rishad. A. Chowdhury Kumar Sambhav- R1
5.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	Achyuth Ajith Kumar	Yaman Verma Kritika Gupta Mohit Sharma Amit Tyagi Srashti Parashar- R1 Deeksha Manchanda- R2&3

6.	Comp. App. (AT) (Ins) No. 956 of 2025	Unity Small Finance Bank Ltd. Vs. Abhay Narayan Manudhane Resolution Professional for Housing Development and Infrastructure Ltd. & Anr.  <b>With</b>	Atul Sharma	Meghna Rao Madhavi Khanna
7.	Comp. App. (AT) (Ins) No. 1190 of 2025	Adani Properties Pvt. Ltd. Vs. Abhay Narayan Manudhane, (RP of Housing Development and Infrastructure Ltd)	Madhavi Khanna	Meghna Rao Harshit Goel- for RP Anirban Bhattacharya Nipun Gautam
8.	Comp. App. (AT) (Ins) No. 1191 of 2025	Adani Properties Pvt. Ltd. Vs. Abhay Narayan Manudhane, (RP of Housing Development and Infrastructure Ltd.)	Madhavi Khanna	Meghna Rao Anirban Bhattacharya Nipun Gautam
9.	Comp. App. (AT) (Ins) No. 1144 of 2025 & I.A. No. 4455, 4456, 4457 of 2025	Rakesh Kumar Wadhawan, (Suspended Director) Vs. Abhay N. Manudhane & Ors.	Nipun Gautam	Meghna Rao Madhavi Khanna
10.	Comp. App. (AT) (Ins) No. 1181 of 2025	Hanung Toys and Textiles Ltd. Vs. The Principal Commissioner of Income Tax-4, CR Building, IP Estate, New Delhi	Amol Vyas	Gaurav Gupta Shivendra Singh
11.	Comp. App. (AT) (Ins) No. 1309 of 2025	Regional Provident Fund Commissioner-II, RO Mumbai-III, Kandivalli- II Vs. Abhay Narayan Manudhane & Anr.  <b>With</b>	Rony Oommen John	Meghna Rao Madhavi Khanna
12.	Comp. App. (AT) (Ins) No. 1311 of 2025	Regional Provident Fund Commissioner-II, RO Mumbai-III, Kandivalli- II Vs. Abhay Narayan Manudhane & Anr.	Rony Oommen John	Meghna Rao Madhavi Khanna

13.	Comp. App (AT) (Ins) No. 1507 of 2019 & I.A. No. 183, 184, 205, 300, 330, 366, 560, 738, 739, 756, 1115 of 2020 & 2003 of 2021 & 3479, 3451 of 2022 & 5624, 5666, 6011 of 2023 & 972, 4331 of 2024 & 4299, 4300, 4800, 5822 of 2025	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
14.	Comp. App. (AT) (Ins) No. 840 of 2023 & I.A. No. 2662, 2856, 2858 of 2023  <b>(With Defects)</b>	Regional P.F. Commissioner Employees' Provident Fund Organisation Vs. Vipul Garg, Liquidator & Ors.	B.B. Pradhan	Ashwini Sharma Harish Sharma
15.	Comp. App. (AT) (Ins) No. 1142 of 2024 & I.A. No. 5452 of 2024	Sanyam Goel RP of Proview Infrastructure Pvt. Ltd. Vs. Phoenix ARC Pvt. Ltd. & Anr.	Nakul Sachdeva	Nishant Gautam
16.	Comp. App. (AT) (Ins) No. 1148 of 2024	Committee of Creditors of Proview Infrastructure Pvt. Ltd. Through Sanyam Goel, RP for Proview Infrastructure Pvt. Ltd. Vs. Phoenix ARC Pvt. Ltd. & Ors.	Nakul Sachdeva	Nishant Gautam
17.	Comp. App. (AT) (Ins) No. 1366 of 2024	Gokul Sai Udyog LLP Vs. Katyayni Contractors Pvt. Ltd.	Soumya Dutta	Tushar Yadav Kritika Shaw
18.	Comp. App. (AT) (Ins) No. 1399 & 1400 of 2024 & I.A. No. 2258, 2260, 2257, 2259, 3745, 3746 of 2025	Unity Small Finance Bank Ltd. Vs. Abhay Narayan Manudhane & Ors (RP for Housing Development & Infrastructure Ltd. & Ors.)  <b>With</b>	Atul Sharma	Shadab Jan Meghna Rao Prerana Wagh- R1 Chitranshul Sinha Aakansha- R18

19.	Comp. App. (AT) (Ins) No. 1692 of 2024	Central Bank of India Vs. Abhay Narayan Manudhane & Ors.  <b>With</b>	Ravi Raghunath	Chitranshul A. Sinha Sagar Bansal- R17 Pallavi Dhruv Paruval- R23- 25
20.	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300, 1737 of 2025	Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors.  <b>With</b>	Chitranshul A. Sinha	Ashish Wad Meghna Rao Harshit Goel Siddharth Dharmadhikari Swati Arya
21.	Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 & 1736 of 2025	Bank of India Vs. Municipal Corporation of Greater Mumbai & Ors.	Aditya Kumar	Ashish Wad Siddharth Dharmadhikari Swati Arya Naman Tandon Harshit Goel Meghna Rao-R2
22.	Comp. App. (AT) (Ins) No. 1558 of 2024	Anup Kumar Singh Vs. SMRC Logistic and Warehouse Service Provider & Anr.	Gaurav H. Sethi	Ajay Gaggar Shreedhar Gaggar- R1 Debargha Basu Soumya Dutta- R2
23.	Comp. App. (AT) (Ins) No. 43 of 2025	Rajesh Pandey Vs. UCO Bank & Anr.  <b>With</b>	Rahul Gupta	Sarfaraz Khan Mirza Amirbaig Mashaal- R1
24.	Comp. App. (AT) (Ins) No. 1513 of 2024	Ramdeo Pandey Vs. UCO Bank & Anr.	Rahul Gupta	Jintendra Patnaik- for RP Sarfaraz Khan- R1
25.	Comp. App. (AT) (Ins) No. 420 of 2025 & I.A. No. 1586 of 2025	Aditya Kumar Jajodia Vs. SREI Infrastructure Finance Ltd. & Anr.	Ajay Gaggar	Anirban Bhattacharya Rajeev Chowdhary
26.	Comp. App. (AT) (Ins) No. 643 of 2025	Amit Chandrashekhar Poddar Vs. V Square and Bombay Road Carrier	Bharat Gupta	Mily Ghosal
27.	I.A. No. 2832 of 2025 in Comp. App. (AT) (Ins) No. 03 of 2024	Vinodkumar Mahasukhbhai Thaker Vs. Kurlon Limited & Anr.	Honey Satpal	Aaditya Vijay Kumar Akshita Katoch-R1 Bhavya Jain

28.	Comp. App. (AT) (Ins) No. 67 of 2024 & I.A. No. 213 of 2024  <b>Part Heard</b>	Kotak Mahindra Bank Ltd. Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Himanshu Bhushan	Harshit Khare Prafful Saini
29.	Comp. App. (AT) (Ins) No. 68 of 2024 & I.A. No. 214 of 2024  <b>Part Heard</b>	Kotak Mahindra Bank Ltd. Vs. State Bank of India & Anr.  <b>With</b>	Himanshu Bhushan	Rishi Thakur
30.	Comp. App. (AT) (Ins) No. 198 of 2024  <b>Part Heard</b>	Kotak Mahindra Bank Ltd. Vs. Jovita Reema Mathias & Ors.	Himanshu Bhushan	Harshit Khare Prafful Saini

By order of Hon'ble Chairperson

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Registrar (I/c)